

AIR ACCIDENTS

*1897. **Shri Gidwani**: Will the Minister of **Communications** be pleased to state:

(a) whether the attention of Government has been drawn to the Press statement made by the Chairman, Air Transport Licensing Board, to the effect that the majority of air crashes were due to errors of the pilots, and that they require intensive training and practice in emergency procedures; and

(b) if so, the steps Government have taken in that direction?

The **Deputy Minister of Communications (Shri Raj Bahadur)**: (a) Yes, Sir.

(b) The Indian Airlines and India International who are major employers of commercial pilots in the country have introduced intensive programme of periodic refresher training for their pilots.

Instructions have also been issued for the checking of each pilot operating Scheduled or non-Scheduled Services: in regard to his proficiency in instrument flying and emergency procedures at least once in six months. Checks for such proficiency are carried out by the Check Pilots approved by the Director General of Civil Aviation and their check reports are taken into account before the licence is renewed. If a Pilot is found deficient in flying technique he is required to undertake further training before his licence is renewed. In order to enforce uniform standards, renewal of licences is now being done in the office of the Director General of Civil Aviation. Formerly such renewal was done by the Controllers of Aerodromes at the various regions.

केंद्रीय गवेषणा संस्था, कसौली

*१८९८. डा० सत्यवादी : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि :

(क) केंद्रीय गवेषणा संस्था, कसौली में ऐसे

कितने कर्मचारी हैं जो २४ घंटे निरन्तर काम करते हैं, और

(ख) अतिरिक्त काम करने के लिये उन्हें क्या पारिश्रमिक दिया जाता है ?

स्वास्थ्य मंत्री (राजकुमारी अमृत कौर) :

(क) सात ।

(ख) वेतन के अलावा और कुछ नहीं दिया जाता है ।

FISH CANNING FACTORIES

*1899. **Shrimati Ila Palchoudhury**: Will the Minister of **Food and Agriculture** be pleased to lay a statement on the Table of the House showing:

(a) the number of fish canning factories in India;

(b) the names of the States where they are located; and

(c) whether canned fish is exported to foreign countries?

The **Minister of Agriculture (Dr. P. S. Deshmukh)**: (a) to (c). A statement is laid on the Table of the Sabha. [See Appendix IX, annexure No. 11.]

RESERVATION FEES

538. **Shri M. L. Agarwal**: Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that the 'Reservation Fee' of annas eight is not to be levied in the case of Members of Parliament; and

(b) if so, the date from which this decision will be effective?

The **Deputy Minister of Railways and Transport (Shri Alagesan)**: (a) No.

(b) Does not arise.

ALL-INDIA MENTAL HEALTH INSTITUTE

539. **Thakur Jugal K'shore Sinha**: Will the Minister of **Health** be pleased